



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTER ZONE BENCH, PUNE**

**ORIGINAL APPLICATION NO.159/2024(WZ)**

**[EARLIER ORIGINAL APPLICATION NO.725/2024(PB) (LP)]**

News item titled "Gujarat GST Commissioner grabs 620 Acres from entire village near Maharashtra's Mahabaleshwar" appearing in the free press Journal Dated 18.05.2024.

**AFFIDAVIT IN REPLY ON BEHALF OF THE  
MAHARASHTRA POLLUTION CONTROL BOARD i.e.  
RESPONDENT NO. 1.**

1. I, Amol Satpute, aged about 37 years, occupation – Service, working as Sub-Regional Officer at Maharashtra Pollution Control Board having office at Satara New Administrative Building, 2nd Floor, Behind ST Stand, Sardar Bazar, Satara 415001, do hereby state on solemn affirmation as under: -
2. I say & submit that the Hon'ble National Green Tribunal, Principal Bench, New Delhi has registered this Original Application as a suo-moto on the basis of the news item titled "Gujarat GST Commissioner Grabs 620 Acres from Entire Village near Maharashtra's Mahabaleshwar" appearing in The Free Press Journal dated 18/05/2024. The said matter relates to the acquisition of land spanning an entire village approximated to be over 600 acres in Kandati Valley, Satara District in Maharashtra by the GST Commissioner, Gujarat.



Furthermore, it is alleged that for the past three years, illegal construction, large-scale mining, and excavation have been going on in the neighborhood. However, no action has been taken against the same.

3. I say & submit that in the said matter, the Hon'ble National Green Tribunal, Principal Bench, New Delhi vide Order dated 04/07/2024 impleaded Maharashtra Pollution Control Board as a Party Respondent and transferred the said matter to the Western Zone Bench at Pune and directed the Respondents to file the response.
4. I say & submit that in compliance of the Order dated 04/07/2024 passed by the Hon'ble NGT, the Official of the Maharashtra Pollution Control Board at Satara visited to the site of Survey No.2, Village -Zadani, Tal Mahabaleshwar, Dist- Satara, on 03/09/2024 and observed as under: -
  - (i) As per Document shown by Care taker Shri. Lakhe, the said land is purchased by 13 Nos of persons during the year 2005-2006. Names of Land Owners are as follows, Chandrakant Walavi, Aditya Walavi, Armaan Walavi, Anil Wasavi, Ratnprabha Wasavi, Dipesh Wasavi, Gautam Khambakon, Arun Wasavi, Piyush Bongirwar, Sipali Mukkawar, Prafull Chandan, Aruna Bonda and Omprakash Bajaj.
  - (ii) During Visit, it was found that Land owner Shri Prafull Chandan at Survey No. 2 has constructed 8 nos of Rooms admeasuring total Built-Up Area of 635.0 Sq.mtr. and 4





rooms are half constructed admeasuring total Buil up Area of 134.21 Sq.mtr.

- (iii) These 8 nos. of rooms are used by owner for personal stay and home stay. During visit all the 8 nos. of rooms found closed.
- (iv) During visit, no other commercial activities found in the area.
- (v) Care taker Shri. Lakhe informed that they have planted approx. 13500 trees from 2005 to till date and they are not cutting any trees, and even they are not doing agricultural activities.
- (vi) The above mentioned activities does not fall under the purview of Maharashtra Pollution Control Board. A copy of the visit report dated 03/09/2024 alongwith photographs is enclosed herewith and marked as an **Annexure- 'I'**.

- (5) Hence this Affidavit.  
Solemnly affirmed on this 11<sup>th</sup> day of October, 2024 at  
Pune.

I know the affiant

For and on behalf of Maharashtra  
Pollution Control Board i.e.  
Respondent No. 1.

ADVOCATE

*Amol Satpute*  
(Amol Satpute)  
Sub Regional Officer Satara

BEFORE ME

*J. T. Mulla*  
11/10/2024  
**Adv. J. T. MULLA**  
B.Com., LL.B. (Spl.) G.D.C. & A.  
NOTARY (Govt. of India) Reg. No. 4222  
"MAGIC" Bunglow, Gokern Nagar,  
Sangamnagar, SATARA-415 003 (MAH)  
Mob.: 9975738834, 9763230330  
8330694876



Noted & Registered  
at Sertal No. 5936 today at satara  
2024

# MAHARASHTRA POLLUTION CONTROL BOARD SUB-REGIONAL OFFICE – SATARA.

Phone No. 02162-233527

Fax No. 02162-233527

E-mail-

srosatara@mpcb.gov.in



Administrative Building,  
2 nd Floor, Behind S. T.  
Stand Sadar Bazar,  
Satara 415 001.

## Visit Report

- 1) **Name of industry And address :-** Survey No. 2, Village – Zadani,  
Tal. Mahabaleshwar, Dist. Satara
- 2) **Date of visit :-** 03/09/2024
- 3) **Visited By :-** Shri. Amol Satpute, SRO Satara
- 4) **Industry Representative :-** Mr. Nandkumar Lakhe, Caretaker
- 5) **Consent Status :-** --
- 6) **Observations :-**

### Observations made during visit are as under -

1. Site is visited in compliance of Hon'ble NGT order dated 04/07/2024, wherein it is directed to MPCB to submit file response by verifying matter of acquisition of land spanning to be over 600 Acers in Kandati Valley, Satara and which is posing various threat to the natural resources and the environment.
2. To verify the above matter a visit is carried out the village Zadani, Tal. Mahableshtar, Dist. Satara.
3. During visit, as per document shown by Shri. Nandkumar Lakhe, caretaker, the land was purchased in 2005-2006 by 13 number of peoples Chandrakant Walavi, Aditya Walavi, Armaan Walavi, Anil Wasave, Ratnaprabha Wasave, Dipesh Wasave, Gautam Khambakon, Arun Wasave, Piyush Bongirwar, Dipali Mukkavar, Prafull Chandan, Aruna Bonda and Omprakash Bajaj.

4. During visit it is found that landowner Mr. Chandan, Survey No. 2 has constructed 8 number of rooms admeasuring total Built up area of around 635.00 sq. mtr. And 4 rooms are half constructed admeasuring total BUA of 134.21 sq. mtr.
5. These 8 numbers of rooms are being used for personnel stay and home stay, as informed by the caretaker.
6. During visit all the 8 no's of rooms found closed.
7. No other commercial activity is found on the land.
8. Land has planted total of 13500 number of trees.
9. Home stay activity does not fall under MPCB consent regime.

*Amol Satpute*

**Amol Satpute**  
Sub Regional Officer,  
MPCB, Satara















